Important Announcement for students of erstwhile CA Intermediate/ Professional Education – II Course

BoS/Announcement/227/10

July 29, 2010

Sub: Discontinuance of Professional Education (Examination – II)

Students registered for the Professional Education – II Course (PE-II) are hereby informed that the said course has been discontinued by the Institute of Chartered Accountants of India with the culmination of the May, 2010 examination.

Those students of erstwhile CA Intermediate/ PE-II course, who have not yet passed /are not able to clear the PE-II examination held in May, 2010 are advised to register themselves for the Integrated Professional Competence Course (IPCC) by following the prescribed procedure as given below for switchover from CA Intermediate/ PE-II course to IPCC. Detailed procedure to be completed in this regard can also be obtained from the respective Decentralized Offices where the CA Intermediate/ PE-II Course students are registered.

Students who have appeared in the Professional Education (Examination-II) held in May, 2010 are advised to wait for the declaration of the result before switching over to IPCC. Students, who pass PE-II examination held in May, 2010 are eligible for registration of three years of articled training immediately provided they have successfully completed the course on Compulsory Computer Training (CCT) or Information Technology Training (ITT). Such students shall be eligible to appear in the Final Examination during the last 12 months of their articled training.

Students who have not appeared in Professional Education (Examination-II) held in May, 2010 may switch over to IPCC at any time.

This announcement will be effective from July 29, 2010 and onwards.

Director, Board of Studies

Detailed procedure and switchover fee structure for converting from erstwhile CA Intermediate/ Professional Education (Course – II) to Integrated Professional Competence Course (IPCC).

All students who have been registered for the Intermediate/ Professional Education (Course-II) under Regulation 28A of the Chartered Accountants Regulations, 1988 are hereby informed that last Professional Education (Examination – II) has been discontinued with the culmination of the May, 2010 examination. Students who wish to pursue the chartered accountancy course are required to switchover to Integrated Professional Competence Course (IPCC) by submitting the **following to the respective Regional Offices from where previous registration was done, for conversion to IPCC**:

1. Fill and submit the prescribed form for shifting from Intermediate/ Professional Education (Course – II) to Integrated Professional Competence Course (IPCC). Form for switchover supplied alongwith IPCC Prospectus or can be downloaded from the following link: http://www.icai.org/resource_file/14650IPCC_Converson_Form.pdf or from www.icai.org **>**Students **>** Course Registration Form **>** Professional Education [PE-II] – IPCC Conversion Form.
2. Pay the prescribed fee as shown below alongwith the filled in form. The Demand Draft is to be drawn in favour of **"The Secretary, The Institute of Chartered Accountants of India,** payable at **Mumbai, Chennai, Kolkata, Kanpur or Delhi", as the case may be**.

A. PE-II Students who have completed 250 hours Compulsory Computer Training (CCT) or 100 hours Information Technology Training (ITT)		
Sl. No.	Details of fees	Amount (Rs.)
1.	Cost of Study Material of IPCC – Both Groups (As against sale price as on date of Rs. 3,250/-)	1,500
2.	Registration fee for Orientation Programme	1,000

Note: Students who wish to join for Accounting Technician Course (ATC) have to pay additional fee of Rs. 1,000/- for ATC registration.

B. PE-II Students who have NOT completed 250 hours Compulsory Computer Training (CCT) or 100 hours Information Technology Training (ITT)		
Sl. No.	Details of fees	Amount (Rs.)
1.	Cost of Study Material of IPCC – Both Groups (As against sale price as on date of Rs. 3,250/-)	1,500
2.	Registration fee for Orientation Programme	1,000
3.	Registration fee for 100 hours Information Technology Training (ITT)	2,000

Note: Students who wish to join for Accounting Technician Course (ATC) have to pay additional fee of Rs. 1,000/- for ATC registration.

In addition, the course fee for 100 hours Information Technology Training (ITT) is Rs.4,000/- and for Orientation Programme is Rs.3,000/- payable separately at the time of registration for the respectively at the time of registration for the respective courses.

3. Enclose a copy of the Intermediate/ Professional Education (Course-II) registration letter received from the concerned Regional Office, for ready reference.
4. Enclose a copy of having undergone Compulsory Computer Training (CCT)/ Information Technology Training (ITT) certificate, if completed, for ready reference.
5. Enclose a copy of commencement of Articled/ Audit Training certificate/ completion of Articled/ Audit Training certificate received from the Institute, if applicable.
6. Students who have passed one of the groups under CA Intermediate (under para 2A of Schedule 'B')/ Professional Education (Examination – II) will get paper wise exemption (**NOT group wise exemption**) in the Integrated Professional Education Examination (IPCE).

Those students who have passed one of the groups earlier, as above, will have to register for both groups of IPCC and have to appear and pass under 'Unit Scheme' of IPCE. Details of 'Units' are given hereunder.

Students who have got exemption by securing 60% and above marks will get exemption in the corresponding paper/s for the unexpired period in IPCE. Full details are also available in IPCC Prospectus and in IPCC Examination application form.

All such students to provide a copy of marks statement received from the Examination division as proof of having passed one of the groups in CA Intermediate (under para 2A of Schedule 'B')/ Professional Education (Examination – II).

7. Attested copy of marks statement of qualifications obtained between registration to CA Intermediate/ Professional Education (Examination-II) and switchover to Integrated Professional Competence Course (IPCC), if any.

8. All students registered for the Professional Education (Course-II) under Regulation 28A of the Chartered Accountants Regulations, 1988 either through graduation route or Entrance/Foundation/ Professional Education (Examination – I) route should switch over to IPCC.

9. As per the Announcement dated February 5, 2010, students who switchovers or have switchedover from CA Intermediate/ Professional Education (Course– II) **to Integrated Professional Competence Course (IPCC)** and have completed minimum period of nine months from the date of registration in Professional Education (Course – II) are exempted from undergoing nine months study course period in Integrated Professional Competence Course (IPCC).

10. However, students who switchover from Professional Education (Course – II) to Integrated Professional Competence Course (IPCC) should successfully complete 35 hours Orientation Programme and also 100 hours Information Technology Training, if required, before the commencement of relevant Integrated Professional Competence Examination (IPCE).

Director, Board of Studies

PAPER-WISE EXEMPTION TO THE CANDIDATES APPEARING IN INTEGRATED PROFESSIONAL COMPETENCE EXAMINATION / ACCOUNTING TECHNINCIAN EXAMINATION FOR THE UN-EXPIRED CHANCE (S) ON THE BASIS OF HAVING SECURED A MINIMUM OF 60 PERCENT MARKS IN A PAPER IN THE EARLIER EXAMINATIONS

Papers of the Professional Education (Examination – II) passed under Regulation 28B (5) of the Chartered Accountants Regulations, 1988	Paper-wise exemption in Integrated Professional Competence Examination (IPCE)/Accounting Technician Examination (ATE) under Regulation 28D of the Chartered Accountants Regulations, 1988
Group I Paper 1 : Accounting	**Group I** Paper 1 : Accounting and **Group II** Paper 5 : Advanced Accounting
Paper 2 : Auditing	**Group II** Paper 6 : Auditing and Assurance
Paper 3 : Business and Corporate Laws	**Group I** Paper 2 : Business Laws, Ethics and Communication
Group II Paper 4 : Cost Accounting and Financial Management	**Group I** Paper 3 : Cost Accounting and Financial Management
Paper 5 : Income Tax and Central Sales Tax	**Group I** Paper 4 : Taxation
Paper 6 : Information Technology	**Group II** Paper 7 : Information Technology and Strategic Management

ACCOUNTING TECHNICIAN COURSE (ATC)

GROUP PASSED IN INTERMEDIATE UNDER PARAGRAPH 2A OF SCHEDULE 'B' OR PROFESSIONAL EDUCATION (EXAMINATION- II)	EXEMPTIONS ENTITLED FOR IN ACCOUNTING TECHNICIAN EXAMINATION	DETAILS OF PAPERS IN WHICH CANDIDATES ARE REQUIRED TO APPEAR AND PASS IN ONE SITTING AS A UNIT IN AT E
Group I **(Group I passed and opts ATE)** 1. Accounting/ Advanced Accounting 2. Auditing 3. Corporate and Other Laws/ Business and Corporate Laws	**Group I** Paper 1 : Accounting **Group I** Paper 2 : Business Law, Communication and Ethics	**UNIT – 1** **ATE** **Group I** Paper 3 : Cost Accounting and Financial Management **Group I** Paper 4 : Taxation
Group II **(Group II passed and opts ATE)** 4. Cost Accounting/Cost Accounting and Financial Management 5. Income Tax and Central Sales Tax 6. Organisation & Management and Fundamentals of Electronic Data Processing/Information Technology	**Group I** Paper 3 : Cost Accounting and Financial Management **Group I** Paper 4 : Taxation	**UNIT – 2** **ATE** **Group I** Paper 1 : Accounting **Group I** Paper 2 : Business Laws, Ethics and Communication

INTEGRATED PROFESSIONAL COMPETENCE COURSE (IPCC)
(OPTING FOR IPCC AFTER PASSING ATE)

GROUP PASSED IN INTERMEDIATE UNDER PARAGRAPH 2A OF SCHEDULE 'B' OR PROFESSIONAL EDUCATION (EXAMINATION- II)	EXEMPTIONS ENTITLED FOR IN INTEGRATED PROFESSIONAL COMPETENCE EXAMINATION GROUP II	DETAILS OF PAPERS IN WHICH CANDIDATES ARE RE QUIRED TO APPEAR AND PASS IN ONE SITTING AS A UNIT IN (IPCE)
Group I **(Group I & ATE passed and opts Group II in IPCE)** 1. Accounting/ Advanced Accounting 2. Auditing 3. Corporate and Other Laws / Business and Corporate Laws **AND** CANDIDATE AFTER PASSING ATC : **Group I** Paper 3 : Cost Accounting and Financial Management **Group I** Paper 4 : Taxation	**Group I** Paper 1 : Accounting and **Group II** Paper 5 : Advanced Accounting **Group II** Paper 6 : Auditing and Assurance **Group I** Paper 2 : Business Law, Communication and Ethics **Group I** Paper 3 : Cost Accounting and Financial Management **Group I** Paper 4 : Taxation	**UNIT - 3** **Group II** Paper 7 : Information Technology and Strategic Management

INTEGRATED PROFESSIONAL COMPETENCE COURSE (IPCC)

GROUP PASSED IN INTERMEDIATE UNDER PARAGRAPH 2A OF SCHEDULE 'B' OR PROFESSIONAL EDUCATION (EXAMINATION- II)	EXEMPTIONS ENTITLED FOR IN INTEGRATED PROFESSIONAL COMPETENCE EXAMINATION	DETAILS OF PAPERS IN WHICH CANDIDATES ARE RE QUIRED TO APPEAR AND PASS IN ONE SITTING AS A UNIT IN IPCE
Group I **(Group I passed and opts Group I in IPCE)** **Group I** 1. Accounting/ Advanced Accounting 2. Auditing 3. Corporate and Other Laws/ Business and Corporate Laws	**Group I** Paper 1 : Accounting and **Group I** Paper 2 : Business Law, Communication and Ethics	**UNIT - 4** **Group I** Paper 3 : Cost Accounting and Financial Management **Group I** Paper 4 : Taxation
Group II **(Group II passed and opts Group II in IPCE)** 4. Cost Accounting/Cost Accounting and Financial Management 5. Income Tax and Central Sales Tax 6. Organisation & Management and Fundamentals of Electronic Data Processing/Information Technology	**Group II** Paper 7 : Information Technology and Strategic Management	**UNIT - 5** **Group II** Paper 5 : Advanced Accounting **Group II** Paper 6 : Auditing and Assurance

INTEGRATED PROFESSIONAL COMPETENCE COURSE (IPCC)

GROUP PASSED IN INTERMEDIATE UNDER PARAGRAPH 2A OF SCHEDULE 'B' OR PROFESSIONAL EDUCATION (EXAMINATION- II)	EXEMPTIONS ENTITLED FOR IN INTEGRATED PROFESSIONAL COMPETENCE EXAMINATION	DETAILS OF PAPERS IN WHICH CANDIDATES ARE RE QUIRED TO APPEAR AND PASS IN ONE SITTING AS A UNIT IN IPCE
Group I **(Group I passed and opts Group II in IPCE)** 1. Accounting/ Advanced Accounting 2. Auditing 3. Corporate and Other Laws/ Business and Corporate Laws	**Group II** Paper 5 : Advanced Accounting **Group II** Paper 6 : Auditing and Assurance	**UNIT - 6** **Group II** Paper 7 : Information Technology and Strategic Management
Group II **(Group II passed and opts Group I in IPCE)** 4. Cost Accounting/Cost Accounting and Financial Management 5. Income Tax and Central Sales Tax 6. Organisation & Management and Fundamentals of Electronic Data Processing/Information Technology	**Group I** Paper 3 : Cost Accounting and Financial Management **Group I** Paper 4 : Taxation	**UNIT - 7** **Group I** Paper 1 : Accounting **Group I** Paper 2 : Business Laws, Ethics and Communication

INTEGRATED PROFESSIONAL COMPETENCE COURSE (IPCC)

GROUP PASSED IN INTERMEDIATE UNDER PARAGRAPH 2A OF SCHEDULE 'B' OR PROFESSIONAL EDUCATION (EXAMINATION- II)	EXEMPTIONS ENTITLED FOR IN INTEGRATED PROFESSIONAL COMPETENCE EXAMINATION	DETAILS OF PAPERS IN WHICH CANDIDATES ARE RE QUIRED TO APPEAR AND PASS IN ONE SITTING AS A UNIT IN IPCE
Group I **(Group I passed and opts for both Groups in IPCE)** 1. Accounting/ Advanced Accounting 2. Auditing 3. Corporate and Other Laws/ Business and Corporate Laws	**Group I** Paper 1 : Accounting **Group II** Paper 5 : Advanced Accounting **Group II** Paper 6 : Auditing and Assurance **Group I** Paper 2 : Business Law, Communication and Ethics	**UNIT - 8** **Group I** Paper 3 : Cost Accounting and Financial Management **Group I** Paper 4 : Taxation **Group II** Paper 7 : Information Technology and Strategic Management
Group II **(Group II passed and opts for Both Groups in IPCE)** 4. Cost Accounting/Cost Accounting and Financial Management 5. Income Tax and Central Sales Tax 6. Organisation & Management and Fundamentals of Electronic Data Processing/Information Technology	**Group I** Paper 3 : Cost Accounting and Financial Management **Group I** Paper 4 : Taxation **Group II** Paper 7 : Information Technology and Strategic Management	**UNIT - 9** **Group I** Paper 1 : Accounting **Group I** Paper 2 : Business Laws, Ethics and Communication **Group II** Paper 5 : Advanced Accounting **Group II** Paper 6 : Auditing and Assurance